

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.429

**IA/1106/ND/2023, IA/929/ND/2023, IA/917/ND/2023, IA/914/ND/2023,  
IA/791/ND/2023, IA/429/ND/2023, IA/5879/ND/2022, IA/1162/ND/2021,  
IA/774/ND/2021, IA/1878/ND/2023, IA/1818/ND/2023,  
IA/2770/ND/2023, IA/4357/ND/2023, IA/4973/ND/2023,  
IA/1029/ND/2024 IN IB/408/ND/2018**

**IN THE MATTER OF:**

Worxpace Consulting Pvt Ltd	...	Applicant
Versus		
Ireo Fiveriver Pvt Ltd	...	Respondent

**Under Section 9 of (IBC)**

**Order delivered on 31.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Parveen Kumar Aggarwal, in IA No. 429 of 2023, Adv. Saumyen Das in IA/4357/2023, Adv. Mareesh Pravir Sahay, Adv. Awanitika, Adv. Sachin Kharb in IA NO 1106/ 2023
For the Respondent	: Adv, Saurabh Kalia, Adv. Tanvi Bansal in IA/774/ND/2021 for R-1 to R-7, & R-105 to 108, IA/1162/ND/2021 for R-1 to R-9, Adv. C.K. Bhatt, for R-65 in IA 774/2021, Adv. Siddharth Aggarwal for R-69 in IA/774/ND/2021, Mr. C.K. Bhatt, Advocate for R-65 in IA 774/2021, Adv. Saumyen Das for R-12 in IA/774/2021
For the Monitoring Professional	: Adv. Pulkit Deora

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **12.07.2024**

Sd/-

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**